

ITEM NO.502+504

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.9486-9487/2019

CENTRAL ORGANISATION FOR RAILWAY ELECTRIFICATION

Appellant(s)

VERSUS

M/S ECI SPIC SMO MCML (JV) A JOINT VENTURE COMPANY

Respondent(s)

WITH S.L.P.(C) No.15936/2020 (XIV)

(With IA No.142836/2022 - APPLICATION FOR RECTIFICATION and IA No. 134969/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) No.6125/2021 (IV-A)

(With IA No.67306/2022 - APPROPRIATE ORDERS/DIRECTIONS)

S.L.P.(C) No.9462/2022 (IV-A)

(With IA No.124089/2023-INTERVENTION, IA No.108256/2023-INTERVENTION AND IA No.185828/2022-INTERVENTION)

Date : 12-07-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE MANOJ MISRA

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SLPC 9462/2022

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SLPC 9462/2022

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr R Venkataramani, learned Attorney General for India submits that on 14 June 2023, the Union Government has constituted an expert committee to consider the provisions of the Arbitration and Conciliation Act 1996.
- 2 The Attorney General submits that the issues which have been raised in the references to the Constitution Bench would fall within the broad remit of the expert committee. The Government has stated that it would take a considered view on whether a modification of the legislation is warranted, after the report is received.
- 3 Mr Fali S Nariman, learned senior counsel appearing on behalf of the respondent has also joined in the above submission, as have counsel appearing on behalf of the other parties.
- 4 Hence, presently we direct that the hearing of the two references to the Constitution Bench be deferred by a period of two months. The Court shall be apprised on the next date, of the progress which has been made following the constitution of the expert committee.
- 5 List the Special Leave Petitions on 13 September 2023.

(CHETAN KUMAR)
A.R. - cum - P.S.

(KAMLESH RAWAT)
Assistant Registrar